मैं माननीय मंत्री जी से यह जानना चाहता हूं कि पिछले तीन साल में ई-वेस्ट मैनेजमेंट को लेकर कितना बजट एलोकेशन हुआ है और हमने कितनी क्वांटिटी में इसको कम करने की कोशिश की है?

श्री किरन रिजिजु: सर, इन्होंने इसके लिए स्पेसिफिक फिगर पूछी है, लेकिन वेस्टर्न वर्ल्ड के कॉन्सेप्ट और हमारे कॉन्सेप्ट में कुछ अंतर है। सर, मैं एक स्टडी रिपोर्ट का जिक्र करना चाहता हूं, जो UN University ने जारी की है। उनका कहना है कि हिन्दुस्तान में टोटल 1.7 मिलियन टंस का ई-वेस्ट जेनरेट होता है, लेकिन हम उनसे सहमत नहीं हैं। हिन्दुस्तान में किसी भी सामान की जो एक लाइफ होती है, हमारे यहां उसके बाद भी वह इस्तेमाल होता रहता है। हमारे यहां पर रिपेयर करवाने और फिर उसकी लाइफ एक्सपेंशन करके, दोबारा रीसाईकल करने का कॉन्सेप्ट रहा है, इसलिए वेस्टर्न स्टडी के मुताबिक, जो 1.7 मिलियन टंस का इतना बड़ा एक क्वांटम दिखाया गया है, हम उनसे एग्री नहीं करते हैं। इसके बदले में हमने हिन्दुस्तान की वेरियस एजेंसीज़ के माध्यम से जो स्टडी करवाई है और इलेक्ट्रॉनिक्स इंडस्ट्री ने इंडिया में जो स्टडी की है, उसके मुताबिक यहां पर 2009 में 4.34 लाख मीट्रिक टंस कम्बाइंड, इलेक्ट्रॉनिक्स एंड इलेक्ट्रिकल ई-वेस्ट जेनरेट हुआ है— यह हमारी स्टडी है।

माननीय सदस्य ने बाहर से जो ई-वेस्ट आने का जिक्र किया है, उसके बारे में हमने investigation शुरू कर दिया है। इन्वेस्टिगेशन से हमें पता चल जाएगा कि बाहर से आने वाले ई-वेस्ट और हमारे यहां पर जेनरेट हुए ई-वेस्ट को प्रोसेस करके कितना कंबाइंड ई-वेस्ट जेनरेट हुआ है। हमने जो नया प्रोसेस शुरू किया है, इससे यह जानकारी प्राप्त करने में सुविधा मिलेगी।

SHRI VIVEK GUPTA: Mr. Chairman, Sir, the hon. Minister has written that these toxic materials are not handled in an environmentally-sound manner and may be harmful to human health and environment. I would like to know whether the mercury or lead or cadmium in per tonne of e-waste, which is generated during the process, is harmful at the point the generation or it is harmful at the point of processing.

SHRI KIREN RIJIJU: Sir, any item, which is hazardous to the human health or environment, will be hazardous at every point of time when it comes in contact with the human being or environment. That is why, I have explained earlier also, now it is not only the users, but producers will also have absolute liability for handling and managing the e-waste generated by their products.

*79. [The questioner (SHRI SANJAY RAUT) was absent.]

Solar pumps to farmers

- *79. SHRI SANJAY RAUT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) whether Government has decided to provide one lakh solar pumps to farmers to reduce dependence on coal-based energy, especially in drought prone areas;

- (b) if so, the details of the scheme; and
- (c) how many farmers have been benefited through this scheme indicating the target set for the current year?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) to (c) A Statement is laid on the Table of the House.

Statement

- (a) Yes Sir.
- (b) Details of the scheme are as follows:
 - The scheme is implemented through State Nodal Agencies, NABARD and other Government Departments.
 - Ministry is providing 30 % capital subsidy equivalent (Rs/HP) through States under the scheme. The Ministry is also providing 40 % capital subsidy equivalent (Rs/HP) with mandatory loan through Banks.
 - These Pumps have to be installed as per MNRE specifications.
 - Subsidy under the scheme is limited to pump size upto 5 HP.
- (c) 30,289 of solar pumps have installed so far since inception of the programme. The scheme is under various stage of implementation in different States. Current year target is 50,000 solar pumps.
 - MR. CHAIRMAN: Question No. 79. Questioner not present. Shri Bhupinder Singh.

SHRI BHUPINDER SINGH: Thank you, Mr. Chairman, Sir. As you know, this question is related to the drought-prone areas and the farmers. Has the Ministry identified as to which parts of this country, State-wise, are drought-prone? Has such areas been identified? Has there been a coordination between the Agricultural Ministry and the Ministry of Renewable Energy? Number two, this year, they are going to give 50,000 solar pumps. Mr. Chairman, Sir, as you know, my State of Odisha is calamity prone. This year also, our farmers are facing a severe drought. Taking that into consideration, whether allocation of these 50,000 solar pumps will be considered, again, on cooperative federalism, or, it will be sanctioned beyond cooperative federalism. So, I would like to know, through you, Sir, from the hon. Minister that out of these, how many pump sets Odisha is going to get.

SHRI PIYUSH GOYAL: Sir, the hon. Member did refer about the coordination between the Ministry of Agriculture and the Ministry of Renewable Energy. I would like to inform the hon. Member, through you, Sir, that we allot certain targets to

each State depending upon the position of agriculture, the extent of agriculture, and which are the areas which come under stress because of lack of rain periodically or frequently. Therefore, that data, which is the area and which pumps have to be encouraged, or, distributed or supported with subsidy, is left to the States to decide. However, for States such as Odisha, which have been prone to inadequate power in the past, the Central Government has increased the number of projects that are coming up in that State. In fact, for Odisha alone, about 5,300 solar pumps were given out of 1,08,766 pumps, and I am very confident that Odisha will continue to benefit from these pumps and use them in an extensive manner. As regards increasing this, we have drawn up a scheme where the States are encouraged that if they take the annuity model and allow us to finance the pumps even going beyond subsidy and go in a much larger way in the State to encourage solar pumps, then, without having to invest a large amount of money, our Energy Efficiency Services Ltd. (EESL), a Government of India undertaking, can finance these pumps, or, SECI can finance these pumps and the State Government can pay for it over seven to ten years. So, we are working on that scheme. I am sure that that will benefit the drought-prone areas significantly.

श्री हरिवंशः सभापित जी, मेरा सवाल बिल्कुल स्पष्ट है कि क्या सरकार के पास ऐसे आंकड़े उपलब्ध हैं कि अभी देश में कितने किसान सोलर पम्प्स का उपयोग कर रहे हैं? इनका राज्य-वार आंकड़ा क्या है और इस पर सरकार ने अब तक कितनी सब्सिडी दी है? इससे बिजली की खपत कितनी कम हुई है और डीजल की कितनी बचत हुई है तथा देश में कितनी कंपिनयां सोलर निर्माण के काम में लगी हैं?

श्री पीयूष गोयलः सर, हम यहां से स्टेट्स को एलॉट करते हैं। इसमें 1 लाख का पूरा आंकड़ा तो मेरे पास है। अगर आप चाहें, तो मैं गिन कर सुना सकता हूँ या आपको भेज सकता हूँ, लेकिन उसमें डीज़ल की बचत होना या उसके कारण कार्बन डाई ऑक्साइड एमिशन कम होना, इसका अनुमान लगाना सम्भवतः मेरे लिए मुश्किल है, क्योंकि वह स्टेट किस region में देती है और उसकी वजह से कितना या तो डीजल बचता है या जिसके पास पम्प ही नहीं था, वह एक नये आदमी को मिलता है, वह तो स्टेट को ही तय करना पड़ता है। हम कोई कम्पल्शन नहीं करते हैं कि existing pumps भी replace होने चाहिएं। अभी लगभग 30,000 पम्प्स install हुए हैं। पम्प्स के अलग-अलग size होते हैं, जैसे 2, 3 और 5 हॉर्स पावर। तो उससे अगर हम अनुमान लगाने जाएँ, तो मेरे ख्याल से हमने कुल 1,08,000 पम्प्स जो सैंक्शन किये हैं, अगर वे 1,08,000 पम्प्स लग जायेंगे, तो उससे सम्भवतः काफी अच्छी मात्रा में डीज़ल की खपत में कमी होगी। आज लगभग 2 बिलियन लीटर डीज़ल देश भर में एग्रीकल्चरल पम्प्स में लगता है। मैं आगे आने वाले दिनों में कोशिश करूंगा कि मैंने पहले जो annuity models स्कीम बतायी, अगर सभी राज्य उसमें जुड़ जायें, तो हम इस पूरे को ज़ीरो भी कर सकते हैं।

SHRI HUSAIN DALWAI: Sir, what steps have been taken by the Government to make this scheme a part of Global Solar Alliance, as proposed by the Prime Minister recently?

श्री पीयूष गोयलः सर, माननीय प्रधान मंत्री जी ने 30 नवम्बर को हॉलैंड के अध्यक्ष के साथ पेरिस में जो International Solar Alliance लाँच किया, उसका उद्देश्य यह है कि विश्व के जो सौर ऊर्जा बनाने वाले देश हैं, जोिक ट्रॉपिक ऑफ कैंसर तथा ट्रॉपिक ऑफ केंप्रिकॉर्न के बीच स्थित हैं, पूरे विश्व में ऐसे 121 देश हैं, इनको साथ में जोड़ना और एक प्लेटफॉर्म प्रोवाइड करना, जिसमें technology, financing, innovation, R&D, इन सबमें हम एक-दूसरे की सहायता कर सकें, तो उसका सोलर पम्प से डायरेक्ट कोई relation नहीं है, लेकिन सम्मानित सदस्य का यह सुझाव अच्छा है कि technology के मामले में जो पिछड़े देश हैं, विश्व में कई ऐसे देश हैं, जो कि technology में या प्रगति में भारत से भी पीछे हैं, वहां पर भी हम International Solar Alliance के द्वारा ये concepts लेकर जाएंगे।

Increase in import of thermal coal

*80. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that import of thermal coal has increased by 18 per cent between April-October, 2015 as against the corresponding period in 2014;
- (b) whether it is also a fact that the Coal India Limited (CIL) has not been able to meet the domestic demand for thermal coal:
- (c) if so, what steps are proposed by Government to ensure that CIL meets the domestic demand, at least by 2016-17; and
- (d) how imported coal is cheaper than domestic coal and what is the difference in quality of imported coal, grade-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) As per latest information received from DGCI&S, import of thermal coal decreased by 13.9% during April-September, 2015 as against the corresponding period in 2014. The data on import of thermal coal for the period April-September 2014-15 and 2015-16 are given below:-

Item	Period	Quantity in Mte.
Thermal Coal	April-September, 2014	66.57
Thermal Coal	April-September, 2015	57.34

(b) Demand for coal is higher than the current level of production /supply of coal in the country. During 2014-15, as against a total consumption of 825.6 Mte (Provisional), the domestic production of coal was 612.4 Mte (Provisional). Specifically,